DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

Tuesday, 17th August, 2010/26 Shravan, 1932 (Saka) 2.00 PM

NATIONAL SONG (VANDE MATARAM)

- 1. **Obituary References:**. The House will pay homage to Shri Shiv Charan Gupta, Member of First Delhi Legislative Assembly (1952-56) and Member of Parliament.
- 2. **Question Hour:** Starred Questions as shown in the separate list to be asked and answered.
- 3. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:
 - 1. Shri Asif Mohammad Khan
 - 2. Shri Mohan Singh Bisht
 - 3. Shri Jai Bhagwan Aggarwal
 - 4. Shri Sat Prakash Rana
 - 5. Shri Manoj Kumar

- 6. Shri Sunil Kumar Vaidya
- 7. Shri O.P.Babber
- 8. Shri Veer Singh Dhingan
- 9. Shri Sahab Singh Chauhan
- 10. Ch. Surender Kumar

4. Presentation of Reports:

1. Shri Kanwar Karan Singh

Shri Sahab Singh Chauhan

to present the Fifth Report of Business Advisory Committee.

2. Shri Rajesh Jain

Shri Jai Bhagwan Aggarwal

to present the Fifth Report of Committee on Private Members Bills & Resolutions.

5. Papers to be laid on the Table:

- 1. Shri Arvinder Singh Lovely, Minister of Gurdwara Election to lay the copies of following notifications (English-Hindi Version):
 - (i) No.F(1)/62/DGE/2008(I)/1694 dated 28.07.2010
 - (ii) No.F(1)/62/DGE/2008(II)/1695 dated 28.07.2010
 - (iii) No.F(1)/62/DGE/2008(III)/1696 dated 28.07.2010
 - (iv) No.F(1)/62/DGE/2008(IV)/1697 dated 28.07.2010
- 2.Shri Arvinder Singh Lovely, Minister of Transport to lay the copies of following notifications:
- (i) Notification no.6/Secy./STA/2010/439 dated 02-06-2010 regarding delegation of powers of STAT.
- (ii) Notification no. 19(52)/Tpt./Sectt./2010/2502 dated 09-06-2010 regarding increase in the rates of Road Tax of private vehicles.
- (iii) Notification no. 23(488)/Tpt./Ops./2010/21468 dated 23-06-2010 regarding revision of fares of autos and taxis.
- 3. Shri Raj Kumar Chauhan, Minister of Development to lay the copies of following notifications:
- (i) Notification No.F.8/23/2010-DAM/MR/3340 dated 28.06.2010 regarding extension of the term of Chairman and Vice-Chairman of APMC(MNI) Azadpur.
- (ii) Notification No. F.8/23/2010-DAM/MR/3366 dated 28.06.2010 regarding extension of the term of the APMC Shahdara, APMC/Flower Market Mehrauli, APMC/Khoya Mawa, APMC Keshopur, APMC Najafgarh and APMC Narela.

6. Short Duration Discussion:

Prof. Vijay Kumar Malhotra Shri Sahab Singh Chauhan Shri Subhash Chopra to initiate discussion on preparation of Commonwealth Games.

Delhi 17th August, 2010

P.N.Mishra Secretary